

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**

**W.P (Cr.) No. 105 of 2019**

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**CORAM : HON'BLE MR. JUSTICE ANANDA SEN.**

**THROUGH : VIDEO CONFERENCING**

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05/07.07.2020

Counsel for the petitioner is directed to remove the defect(s) as pointed out by the office within three weeks.

**(ANANDA SEN , J)**

anjali/-